GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION LOK SABHA

UNSTARRED QUESTION NO. 4590

TO BE ANSWERED ON MARCH 29, 2017

HOUSING FACILITY TO URBAN LANDLESS FAMILIES

No. 4590 SHRI SANJAY KAKA PATIL:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether there is any provision or scheme for providing housing facility to the urban landless families;
- (b) if so, the norms adopted for identifying such families; and
- (c) the steps taken to provide them housing facilities?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION

(RAO INDERJIT SINGH)

(a) to (c): 'Land' and 'Colonization' are State subjects and it is the responsibility of the State / UT Governments to provide housing to all its citizens including those belonging to vulnerable categories among the urban poor.

Government has launched 'Pradhan Mantri Awas Yojana-(Urban)' Mission on 25.06.2015 to provide central assistance to States/UTs for addressing housing requirement of all urban poor including slum dwellers. Under the Mission, States/UTs are required to undertake a demand assessment to identify eligible households in terms of the Scheme guidelines.

As on 20.03.2017, Central assistance amounting to Rs.25,487.73 crore has been approved in respect of 3,302 projects (including subsumed projects of RAY) involving 16,20,089 houses. Under the Credit Linked Subsidy Scheme (CLSS) component of the PMAY (U) Mission, housing loans have been extended to 23,482 beneficiaries and interest subsidy amounting to Rs.426.47 crores credited to their home loan accounts.
